Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ADVANTAGE OVERSEAS PRIVATE LIMITED Date of Commencement of Liquidation: 05-12-2024; List of Stakeholders as on Date: 08-04-2025; Name of IP: KAMAL KUMAR JADWANI; Process Number: 1; Last 5 digitof registration number: 14259

| SI. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of | Amount of claims | Amount of claims | Details in annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|-------------------|------------------|--------------------|---------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | contingent claims | rejected | under verification | |
| 1 | Unpaid insolvency resolution process costs | 1 | 195000.00 | 1 | 195000.00 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 1 | 837519.00 | 1 | 837519.00 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 1 | 36476176882 | 1 | 36476176882 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 1275961943 | 1 | 1275961943 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 2 | 53848529748 | 2 | 53848529748 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 6 | 91601701092 | 6 | 91601701092 | 0 | 0 | 0 | |